GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5257 ANSWERED ON:05.09.2011 CASTES IN CENTRAL LIST OF SCS IN STATES LIST

Chaudhary Shri Jayant; Chauhan Shri Dara Singh; Namdhari Shri Inder Singh; Naranbhai Shri Kachhadia; Saroj Smt. Sushila; Singh Dr. Raghuvansh Prasad; Verma Smt. Usha

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether castes included in the Central list of Scheduled Castes category have also been included by all States/UTs in their such lists:
- (b) if not, whether the Government proposes to take any step to get all Scheduled Castes of above Central list included in concerned lists of all State Governments in the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) There is no provision for having a Central list of Scheduled Castes (SCs). In accordance with Article 341(1) of the Constitution, castes etc. can be specified as SCs, only in relation to a State/Union Territory.
- (b) to (d) Does not arise.